

*[Translation]***Allocation of Funds to Gujarat**

750. SHRI JAYSINH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have allocated funds to Gujarat for Urban Employment Schemes during the last two years;

(b) if so, the details thereof;

(c) whether the Government of Gujarat has utilised the allocated amount;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) and (b) Two Centrally sponsored Urban Employment schemes, namely, Nehru Rozgar Yojana and Prime Minister's Integrated Urban Poverty Eradication Programme are under implementation in Gujarat. The details of the Central funds released to Gujarat under different components of NRY for the years 1994-95 and 1995-96 are as under:

Name of Scheme	Amounts released
SUME	Rs.148.60 Lakhs
SUWE	Rs.126.00 Lakhs

PMI UPEP launched in November, 1995 has self employment as one of its components. An amount of Rs.164.82 lakhs has been provided for the year 1995-96 as Central Share under this scheme.

(c) to (e): Against the available total funds (Central + State) for Gujarat during 1994-95 and 1995-96 the expenditure reported by the State is follows:

(Rs. in lakhs)

Name of Scheme	Total funds available (Central + State)	Expenditure
SUME	247.68	95.64
SUWE	210.00	145.28

Under SUME, the State's performance is unsatisfactory mainly due to under-financing of projects by banks in the State. Under SUWE, because of wage rate not being commensurate with the rising cost of living, urban poor do not generally prefer SUWE for seeking wage employment.

As far as PMI UPEP is concerned, it is still largely in a preliminary stage, involving conduct of surveys, preparation of town-wise project reports, etc.

*[English]***Supply of Potable Water to Delhi**

751. SHRI JAI PRAKASH AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) the total quantity of water demanded by National Capital Territory of Delhi Government from Yamuna river during the last five years;

(b) the total potable water supplied by the Union Government from Yamuna river to Delhi during the said period, year-wise;

(c) whether this supply is in accordance with the demand;

(d) if not, the reasons therefor;

(e) whether due to sharp increase in Delhi's population, the demand of potable water has sharply increased during the past years;

(f) if so, whether any steps have been taken or proposed to be taken by the Union Government to supply potable water to Delhi from Yamuna river as per its demand; and

(g) if so, the details thereof and if not the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) and (b) Delhi Water Supply and Sewage Disposal Undertaking (DWS&SDU) has intimated that as per the Memorandum of Understanding (MOU) of 12.5.94 between the riparian States (U.P., Haryana, Himachal Pradesh, Rajasthan and Delhi), Delhi has been allocated 0.724 BCM (consumptive) water to meet its drinking water needs. The seasonal allocation is as follows:-

March—June	0.076 BCM
July—Oct.	0.580 BCM
Nov.—Feb.	0.0680 BCM

After signing of the MoU water is being received according to the above allocation since 1994-95.

(c) and (d) Water from the river Yamuna is being received in accordance with the MoU. The supply is also being supplemented through rainy wells and tubewells.

(e) to (g) Yes, Sir. The following steps have been taken in hand/proposed for augmenting the supply of potable water to Delhi from Yamuna river as per its demand, by Delhi Water Supply and Sewage Disposal Undertaking.

Short Term Measures:

1. Water Treatment Plant at Nagloli of 40 MGD capacity is under construction.